

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

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CP.51/96 in CP.69/95 in  
C.A.No. 617/94. - - - -

Dt. of Decision : 14-08-98.

1. B.Yadagiri
2. M.Budanand
3. P.M.Babu Rao

.. Applicants.

Vs

1. Sri R.Dubey,  
Chief Personnel Officer,  
SC Rly., Rail Nilayam.
2. Sri T.Manohara Rao,  
General Manager,  
SC Rly, Rail Nilayam,  
Sec'bad.

.. Respondents.

Counsel for the applicants : Mr.G.V.Subba Rao

Counsel for the respondents : Mr.V.Rajeswara Rao, Addl.CGSC.

CORAM:-

THE HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (JUDL.)

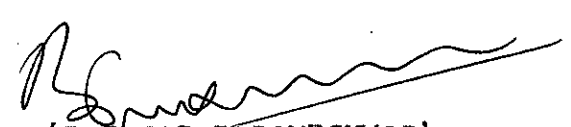
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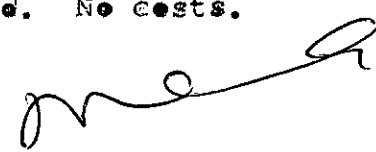
ORDER

ORAL ORDER (PER HON'BLE SHRI R. RANGARAJAN : MEMBER (ADMN.))

Heard Mr.G.V.Subba Rao, learned counsel for the applicants and Mr.V.Rajeswara Rao, learned counsel for the respondents.

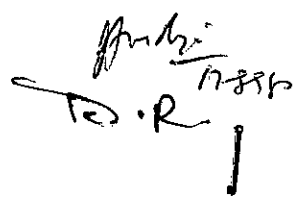
2. The applicants now submit that the order has been complied with. Hence, the CP is closed. No costs.

  
(B.S.JAI PARAMESHWAR)  
MEMBER (JUDL.)

  
(R. RANGARAJAN)  
MEMBER (ADMN.)

Dated : The 14th Aug. 1998.  
(Dictated in the Open Court)

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T.R.